

**IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCHES, KOLKATA**

[Before Sri J. Sudhakar Reddy, Accountant Member]

**CORRIGENDUM
[In I.T.A. No. 138/Kol/2015]
Assessment Year: 2008-09**

**Mr. Nemai Chandra Paul.....Appellant
[PAN : AFVPP 4173 K]**

ITO Ward - 39(2), KolkataRespondent

CORRIGENDUM

Per J. Sudhakar Reddy:-

A typographical error has occurred in the order dt. September 15th, 2017, wherein at para 2 of the order the amount of addition made by the Assessing Officer has been typed as **Rs.91,87,716/-**.

By this Corrigendum, para 2 of the order, is rectified and shall be read as follows:-

*“The A.O. made addition of **Rs.19,87,716/-**, on account of concealed sales for the Assessment Year: 2008-09.”*

Kolkata, the 6th day of March, 2018.

**Sd/-
[J. Sudhakar Reddy]
Accountant Member**

Dated :06.03.2018
{SC SPS}

Copy of the order forwarded to:

1. **Mr. Nemaï Chandra Paul**
Vill & P.O.-Ashlahari, P.S.-Goghat
Dist.- Hooghly-712616
2. **ITO Ward -39(2), Kolkata**
Podder Court, 8th Floor
Kolkata - 700 001
3. CIT(A)-
4. CIT- ,
5. CIT(DR), Patna Benches, Patna.

True copy

By order

Senior Private Secretary
Head of Office/ D.D.O. ITAT, Patna Benches